## (TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI OFFICE OF THE COMMISSIONER, VALUE ADDED TAX VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI-110 002

No.F.27(95)/P-I/05/CST/PF/2006-07/2952 Dated: 6/10/06

## **NOTIFICATION**

No.F.27(95)/P-I/05/CST/PF/2006-07/2952: In exercise of the powers conferred vide sub-rule (2) of Rule 31 of the Delhi Value Added Tax Rules, 2005 read with sub-rule 4(b) of Rule 2 of the said Rules and section 36 of the Delhi Value Added Tax Act, 2004, I Archna Arora, Commissioner of Value Added Tax do hereby notify Bank of India and its branches as mentioned in the Annexure, in addition to the banks already notified, as the appropriate Government Treasury for the purpose of deposit of all Sales Tax and Value Added Tax dues in relation to a dealer who is or is liable to be registered under the Delhi Value Added Tax Act, 2004:

This notification is subject to the fulfillment of following conditions by the aforesaid bank in addition to the guidelines issued by the Reserve Bank of India on this subject:

- 1. That the funds shall be remitted to the Value Added Tax Account with Reserve Bank of India, Parliament Street, New Delhi within three days (including holidays) from the date of realization of cheques, etc. and the collection report would also be given at the end of the same day. However, the remittance schedule would be reviewed again after 31.12.2006 in terms of the capability of the banks to reduce this period below three days and ensure remittances on a day-to-day basis.
- 2. That the interest shall be levied on delayed remittance calculated at the latest 'bank rate plus 2%', as notified by Reserve Bank of India from time to time. Interest will be calculated for the period starting from the date of the receipt as per challan in case of cash/transfer transaction or date of realization of cheque in case of clearing instruments by the receiving branch to the date preceding the date of settlement by the bank Link Cell with Reserve Bank of India Offices.
- 3. That the tax shall be collected through on-line computerized counters for which software shall be developed/modified as per specifications issued by the Department from time to time. The software should generate all types of MIS reports required by the Department. The collection data shall also be sent to the Department in an electronic form in the mode, frequency and structures as prescribed by the Department.
- 4. That it shall be mandatory on banks to accept all tax payments of any denomination in any of its authorized branches irrespective of the dealer having account with the bank or not.

This notification shall come into force with immediate effect.

(Archna Arora) Commissioner, Value Added Tax Copy forwarded for information and necessary action to :-

- 1. The Principal Secretary (GAD), Government of National Capital Territory of Delhi with one spare copy for its publication in Delhi Gazette Part-IV.
- 2. The Secretary, Government of India, Ministry of Finance, Department of Revenue, Jeevan Deep Building, New Delhi.
- 3. The Secretary, Government of India, Ministry of Home Affairs, North Block, New Delhi.
- 4. The Secretary to Finance Minister, Government of National Capital Territory of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.
- 5. The Manager, EDP Cell to work out the modalities of Net Banking Facilities to dealers at the earliest.
- 6. The Deputy Secretary Finance (T&E), Government of National Capital Territory of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.
- 7. The Registrar, Value Added Tax Appellate Tribunal, Vayapar Bhawan, I.P. Estate, New Delhi
- 8. The Deputy Secretary (L&J), Government of National Capital Territory of Delhi, Delhi Sachivalaya, New Delhi.
- 9. The Deputy General Manager, Reserve Bank of India, 4th Floor, Byculla Office Building, Opposite Mumbai Central Station, Byculla, Mumbai-400 008.
- 10. The President, Delhi Sales Tax Bar Association.
- 11. The Bank of India.
- 12. Guard File.

(Pradeep Baijal) Value Added Tax Officer (Policy)

Dated: 6/10/06

## **ANNEXURE**

Name of branches of Bank of India notified as the appropriate Government Treasury for deposit of Sales Tax and Value Added Tax

S. No.	Branch Address	BSR Code
1	Connaught Circus, Central Ring, P.B. No. 404, Connaught Circus, New Delhi – 110 001	0220089
2	Janpath, 54, Janpath, P.B. No. 357, New Delhi – 110 001	0220091
3	Nehru Place, Paras Cinema Building, Nehru Place, New Delhi – 110 019	0220574
4	Parliament Street, PTI Building, 4 Sansad Marg, New Delhi – 110 001	0220478

S. No.	Branch Address	BSR Code
5	Khan Market, 32-33, Raja Gyannath Building, Cornwallis Road, New Delhi – 110 003	0220093
6	Asaf Ali Road, 4/8, Asaf Ali Road, P.B. No. 7044, New Delhi – 110 002	0220087
7	B.S.Z. Marg, Hans Bhawan, Bahadurshah Zafar Marg, New Delhi – 110 002	0220839
8	East of Kailash, 11 Community Centre, East of Kailash, New Delhi – 110 065	0220575
9	Hamdard Dawakhana, 1545 Gali Qasimjan Bazar, Lal Quan, Delhi – 110 006	0220083
10	Karol Bagh, 13/38, Arya Samaj Road, P.B. No. 2571, New Delhi – 110 015	0220092
11	Kirti Nagar, B/3 Tagore Market, Najafgarh Road, New Delhi – 110 015	0220094
12	New Friends Colony, 32 Community Centre, New Friends Colony, New Delhi – 110 061	0221669
13	Vikaspuri, Bodella Gaon, Vikaspuri, New Delhi – 110 018	0221733
14	Lajpat Nagar, 3 C Complex, Lajpat Nagar, New Delhi – 110 024	0220577
15	Kamla Nagar Branch, 29A, Kamla Nehru Road, Sabzi Mandi, Delhi – 110 007	0220084
16	Bank Street Branch, Bank Street, Karol Bagh, New Delhi – 110 005	0220088
17	Ashok Vihar Branch, 26-A, Community Centre, Ashok Vihar, New Delhi – 110 052	0220869
18	CGO Complex Branch, Electronic Niketen, CGO, Plot No. 6, Lodi Road, New Delhi – 110 003	0222557
19	G.K-II Branch, M-78 Shopping Centre, Greater Kailash, New Delhi – 110 048	0221248
20	Hauz Khas Branch, G-1, Hauz Khas Encl, Mehrauli Road, New Delhi	0220090
21	Saket Branch, YWA Hostel Building, Avenue-21, Saket, New Delhi – 110 017	0222215
22	Tilak Nagar, S-3, Ajay Enclave, Tilak Nagar, New Delhi – 110 018	0221073

S. No.	Branch Address	BSR Code
23	Vishnu Garden, Khayala Road, Vishnu Garden, New Delhi	0221826
24	Ansari Road, 3 Ansari Road, Daryaganj, New Delhi – 110 002	0220872
25	Chandni Chowk, Jain Mahabir Bhawan, P.B. No. 1316, Delhi – 110 006	0220081
26	Chittaranjan Park, A-25, C.R. Park, New Delhi – 110 019	0220825
27	Janakpuri, Plot No. 19, Block B, Community Centre, New Delhi	0222724
28	Mayapuri Industrial Area, 22-23, Community Cente, Phase-I, Mayapuri Industrial Area, New Delhi	0221068
29	Mayur Vihar, 13/14 Sri Balaji Shopping Complex, Pocket-2, Phase-I, Mayur Vihar, New Delhi – 110 091	0222169
30	Narela, 2111 Kripa Niwas, Bawana Road, Narela, New Delhi – 110 040	0220085
31	Okhla Industrial Estate, Admn. Block, Complex 1, Phase 1, New Delhi – 110 020	0220826
32	Rajendra Place, 16, Vikram Tower, 1 <sup>st</sup> Floor, Rajendra Place, New Delhi – 110 055	0220086
33	Rajouri Garden, A-2/48, Rajouri Garden, New Delhi – 110 027	0221061
34	Bakthawarpur, Kasturba Road, Bakhtawarpur, New Delhi – 110 036	0220438
35	Keshopur, WZ-30, Vill Keshopur, P.O. Tilak Nagar, New Delhi – 110 018	0222163
36	Dwarka Branch, S-01, First Floor, H.I. Galaria Complex, Sector-12, New Delhi – 110 075	0222784
37	N.D. Corporate Banking, Hotel Connaught, Near Shivaji Stadium, New Delhi – 110 001	0221965
38	N.D. Overseas, Vijaya Building, 17, Barakhamba Road, New Delhi – 110 001	0221940
39	Safdarjung Enclave, B-6/8 L.S.C. Ch. Harsukh Marg, Safdarjung Enclave, New Delhi – 110 029	0221104
40	Shahdara, G.T. Road, Shahdara, Delhi – 110 032	0220576
41	Malai Mandir Branch, Raghuvendra Swamy Mutt, Sector-12, R.K. Puram, New Delhi – 110 022	0220777
42	Vikas Marg Branch, A-45-46 Laxmi Nagar, Near Madhuban Chowk, Delhi – 90	0222672

S. No.	Branch Address	BSR Code
43	Azadpur, Plot No. 12, New Sabzi Mandi, New Delhi – 110 033	0220578
44	Jhandewalan Extension, 3, E/4 Jhandewalan Extension, New Delhi – 110 055	0220730
45	Paharganj, 4/6-D/D.B. Gupta Road, New Delhi – 110 001	0220095
46	Panchsheel, 7, Panchsheel Shopping, New Delhi – 110 016	0220732
47	Partparganj Branch, Plot No. 10, L.S.C2, Savitri Plaza, I.P. Extension, Patparganj, Delhi – 110 092	0222803
48	Paschim Vihar Branch, 4, Block F, LSC, Behra Enclave, Paschim Vihar, New Delhi – 110 063	0222676
49	Rohini Branch, Vikas Tower, Community Centre, Sector 8, Rohini, Delhi – 85	0222718
50	Mandir Marg, N.D.M.C. Working Girls Hostel, Mandir Marg, New Delhi – 110 001	0222677
51	Delhi S.S.I., D-4, Udyog Nagar Industrial Area, Rohtak Road, P.O. Nangloi, Delhi	0222593